

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR  
CIRCUIT SITTING AT INDORE

Dated Tuesday this the 20th July, 2004

OA Nos.581/02, 179/02, 189/02, 556/02  
191/02 and 229/02

CORAM

Mr. M. P. Singh, Vice Chairman  
Mr. Madan Mohan, Judicial Member

OA No.581/02

Nand Kumar Shrivastava  
S/o P.L. Shrivastava  
R/o Railway Quarters No.11  
S&C Railway Colony  
Shujalpur District  
Shajapur

...Applicant

(By advocate Shri A.N.Bhatt)

Versus

1. Union of India represented by  
The General Manager  
Western Railway, Headquarters Office  
Churchgate, Mumbai.
2. The Divisional Rail Manager  
Western Railway, Do-batti  
Ratlam (M.P.)

...Respondents.

(By advocate Mr. Y.I.Mehta)

OA No.179/02

Ashok Choudhry  
S/o R.S.Choudhry  
R/o Quarter No.633 'A',  
Mhow Road Colony  
Ratlam

2. Sunil John  
S/o Samel John  
R/o 271, T.I.T.Road  
Ratlam.

...Applicants

(By advocate Mr.A.N.Bhatt)

Versus

1. The General Manager  
Western Railway, Head Office  
Churchgate, Mumbai.
2. The Divisional Rail Manager  
Western Railway, Do-batti  
Ratlam.

...Respondents

(By advocate Mr.Y.I.Mehta)

OA No.189/02

Udaisingh Solanki  
S/o Mishrusingh  
Khallasi under  
Chief Telecom Inspector (M.W.)  
Ratlam.

2. V.Vasundhara  
S/o R.N.Vasudharan  
Khallasi  
81, Indra Nagar  
Ratlam

...Applicants

(By advocate Shri A.N.Bhatt)

Versus

1. Union of India represented by  
The General Manager  
Western Railway, Churchgate  
Mumbai.

2. The Divisional Rail Manager  
Western Railway, Do-batti  
Ratlam.

...Respondents

(By advocate Shri Y.I.Mehta)

OA 556/02

Elyazen  
S/o David  
R/o 15/C Vikram Nagar  
Ujjain (MP)

2. Srawan Kumar  
S/o Rampal  
R/o 165-B, Madhavnagar Rly.Colony  
Ujjain (MP)

...Applicants

(By advocate Mr.A.N.Bhatt)

Versus

1. Union of India represented by  
The General Manager  
Western Railway, Hqrs Office  
Churchgate, Mumbai.

2. The Divisional Rail Manager  
Western Railway, Do-Batti  
Ratlam (MP)

...Respondents

(By advocate Shri Y.I.Mehta)

OA No.191/02

Nitin Dronkar  
S/o Prabhakar  
R/o 435, Katjunagar  
Ratlam.

2. Rajender Singh Rathore  
S/o Mohansingh  
R/o 6, Rajiv Nagar  
Ratlam.

3. Sanjay Sharma  
S/o Shyamlal  
R/o 67, Thawaria Bazar  
Ratlam.

...Applicants

(By advocate Shri A.N.Bhatt)

Versus

1. Union of India represented by  
The General Manager  
Western Railway, Churchgate  
Mumbai.

2. The Divisional Rail Manager  
Western Railway, Do-Batti  
Ratlam.

...Respondents.

(By advocate Shri Y.I.Mehta)

OA No.229/02

Rajnikant  
S/o Shantilal  
R/o Qrtr. No.1650/B  
Near Stephen School  
Dohad (Gujarat).

2. Na ne Khan

S/o Sham Sher Khan  
R/o Quarter No.36/A  
Khachrod Railway Station  
Khachrod (MP)

...Applicants

(By advocate Shri A.N.Bhatt)

Versus

1. Union of India represented by  
The General Manager  
Western Railway  
Churchgate, Mumbai.

2. The Divisional Rail Manager  
Western Railway  
Do-Batti, Ratlam (MP)

...Respondents

(By advocate Shri Y.I.Mehta)

O R D E R (Oral)

By Mr.M.P.Singh, Vice Chairman

In these cases, the learned counsel for the respondents states that writ petition No.1680/2000 having similar issue has been filed before the Hon'ble High Court of Madhya Pradesh at Indore. This writ petition is pending in the Hon'ble High Court of Madhya Pradesh.

2. Learned counsel for the applicants states that these OAs can be disposed of subject to the final decision of the writ petition pending in the High Court, having similar issue.

3. All these OAs are disposed of with a direction that the decision given by the Hon'ble High Court of Madhya Pradesh in the writ petition will also be applicable in these cases.. With these directions, these OAs are disposed of.

(MADAN MOHAN)  
JUDICIAL MEMBER

  
(M.P.SINGH)  
VICE CHAIRMAN